

Gorakhpur-Chhapra route in view of heavy rush on that route; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

Action against Officers Involved in Corrupt Practices

192. SHRI JANARDAN TIWARI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of gazetted officers in his Ministry suspended for corruption, irregularities and embezzlement of Government funds during the last three years;

(b) the number of cases in which investigation proceedings have not been initiated so far; and

(c) the number of officers acquitted?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Seven gazetted officers in the Ministry of Industry were suspended during the last three years for corruption and other irregularities. No officer was suspended for embezzlement of Government funds.

(b) None, Sir.

(c) Two officers were exonerated after investigation.

Sheds for Keeping Foodgrains etc.

193. SHRI JANARDAN TIWARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received

any memorandum in regard to keeping the foodgrains, pulses, churi etc. under sheds and not in open space and not to impose any wharfage charges on essential commodities;

(b) if so, the details thereof; and

(c) the concrete steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b). Some representations have been received from Grain Merchants Association, Carting & Clearing Agents Association and some other consignees of Delhi, Madras, Sanatnagar and Surat regarding keeping these commodities in covered sheds and non-imposition of wharfage charges on essential commodities.

(c) All efforts are made to place wagons containing damageable commodities in covered sheds only. However, in cases where this is not possible due to sudden heavy receipts of wagons, placement of wagons is done in such a manner as to facilitate direct unloading in trucks. In case, removal in trucks does not take place and goods are stored in open, they are covered by tarpaulines. There is no proposal to exempt essential commodities from levy of wharfage charges as per normal rules.

Losses suffered by Engineering Projects India Ltd.

194. SHRI JANARDAN TIWARI:
 PROF MAHADEO
 SHIWANKAR:
 SHRI RAM PRASAD
 CHAUDHARY:

Will the Minister of INDUSTRY be pleased to state:

(a) the number of contracts signed by

the Engineering Projects India Ltd. with other countries;

(b) the number of contracts out of them where losses were incurred in their execution;

(c) the amount of loss suffered in Indian currency as well as foreign exchange involved therein;

(d) whether any enquiry has been conducted into the causes for these losses; and

(e) if so, the main reasons therefor and whether any follow up action has been taken on the Enquiry Report?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) 29.

(b) EPI has incurred losses on 9 Projects.

(c) The amount of loss suffered in these projects are Rs. 77.73 crores equivalent to Kuwaiti Dinar 97.61 lakhs, Iraqi Dinar 40.14 lakhs, Saudi Riyal 1.67 lakhs, at current rate, excluding interest in overdrafts & interest on Government loan.

(d) and (e). The management of EPI and the Committee of Directors of the Company have analysed various factors that contributed to the losses. The reasons were: un-commercial marketing, adverse working conditions in Kuwait, stringent local laws, rigid attitude of the clients, Iran-Iraq war, inability to deploy manpower, plant and machinery effectively etc. As follow up action, the working of the company has been re-organised and the Company has been asked not to take up any overseas projects.

[English]

Self-sufficiency in Photographic Material by HPF

195. KUMARI UMABHARATI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Hindustan Photo Films Manufacturing Company Ltd. has attained self-reliance in the manufacture of photographic materials;

(b) if not, the reasons therefor;

(c) the details of photographic materials which are being manufactured by the company at present;

(d) the names of items which are being imported by the company; and

(e) the period by which the company would be able to acquire self-sufficiency?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (e). Hindustan Photo Films produces photographic products both from raw material to finished stage (integrated production) and finishing of semi-finished material imported in jumbo form (Jumbo conversion). The products covered by integrated production are cine film pose. (B & W), cine film sound negative, Medical x-ray (CTA based), Photographic paper, PTS paper and Amateur Roll film (B & W). Jumbo conversion is done of products such as, cine colour pose., colour paper, polyester based medical x-ray, industrial x-ray and graphic arts films. HPF is also manufacturing photographic chemicals.

The company is at present setting up facilities for the integrated manufacture of Polyester based Medical x-ray, industrial x-ray and graphic arts films, which is scheduled to be completed by Oct. 1991.